

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3786
ANSWERED ON:08.04.2003
PAYMENT OF DIVIDEND BY KENDRIYA BHANDAR
RAMESH CHAND TOMAR

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government are aware that the Kendriya Bhandar have not paid the incentive/Bonus/Dividend to their share holders for the year 2002-2003;
- (b) if so, the details and reasons therefor; and
- (c) the time by which it is likely to be given/distributed to their share-holders?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS. (SHRI HARIN PATHAK)

- (a): Yes, Sir.
- (b): The accounts of Kendriya Bhandar for the year 2002-2003 have not been finalized.
- (c): As per the bye-laws of Kendriya Bhandar, it is for the General Body to decide on disposal of profits in accordance with the Act, notified rules and bye-laws.